

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-20/2001(pt.)/4753/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
  
Shri D. Ullah,  
District and Sessions Judge,  
Kamrup, Amingaon.

Dated Guwahati, the <sup>th</sup> 30 May, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJKA/4371/2023 Dated 26<sup>th</sup> May, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 27.05.2023 till the morning of 28.05.2023**, has been granted. The next senior most Judicial officer at the station would be in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-20/2001(pt.)/4754/A, dated , 30-05-2023**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*